

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 113**  
**CA(CAA)-99(PB)/2020**

**IN THE MATTER OF:**

MV Impex Pvt. Ltd. and Bansal Coal  
Udyog Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 02.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the Petitioner

Ms. Barsha Dikshit & Ms. Megha Mittal, PCS

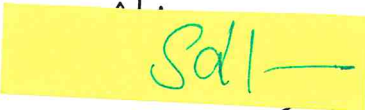
For the Respondent

**ORDER**

List the matter on 11.11.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

02.11.2020  
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